COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 772 OF 2017 IN DFR No. 597 of 2017

Dated: 26th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Ajmer Vidyut Vitran Nigam Ltd. & Anr. ... Appellant(s)

Vs.

M/s. Srinivas Sangmarmar Pvt. Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Gautam Gupta

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R.3

ORDER

IA NO. 772 OF 2017

(Appln. for condonation of delay)

Issue notice to the Respondents returnable on 01.112017. Dasti, in addition, is permitted.

List the matter on <u>01.11.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt